

(b) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) According to the hospital authorities, no specific cases have been mentioned in the memorandum.

#### Ahmedabad-Baroda Expressway

1503. SHRI HARIN PATHAK :  
SHRI KASHI RAM RANA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the present status of construction work of Ahmedabad-Baroda Expressway;

(b) whether it is a fact that the revised estimate is still pending with his ministry for approval resulting in the hampering of the progress of the project; and

(c) if so, the reasons therefor and the action the Government propose to take for expeditious approval of the revised estimate?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The progress of bridge and road works in about 27.47% and 30.95% respectively. For the road works, the contractor has been expelled and the possibility of taking up the balance work on Build Operate and Transfer basis is being explored.

(b) and (c). The revised estimate as projected needs reconciliation in light of (a) above.

#### Compensation to Villagers of Visakhapatnam District

1504. SHRI T. GOPAL KRISHNA :  
SHRI AYYANNA PATRUDU :

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to acquire land in Mariapalem village in Visakhapatnam for setting up Base Victualling Yard project of Indian Navy;

(b) if so, the details thereof;

(c) whether funds have been released for this purpose; and

(d) if so, the action taken to pay adequate compensation at market rate to the owners of land?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (d). Land measuring 25.41 acres in Mariapalem village in Visakhapatnam for setting up Base Victualling Yard Project of Indian Navy has been acquired under Requisition and Acquisition of Immovable Property (RAIP) Act, 1952.

The sanctioned amount in accordance with the provisions of the said Act/Rules has been placed at the disposal of the Collector, Visakhapatnam who in turn has already disbursed the same to concerned villagers.

#### National Coastal Protection Project Kerala

1505. SHRI P.C. THOMAS : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether sea coasts of Kerala are under constant destruction and erosion;

(b) whether a project for coastal protection 'National Coastal Protection Project' has been submitted by Government of Kerala;

(c) if so, the salient features of the project including the cost;

(d) whether the Union Government will be providing any grant;

(e) if so, the quantum thereof; and

(f) the time schedule for expeditious completion of the project?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) According to assessment made by the State Government, about 480 Km of the coast out of a total coastal length of 560 km in the State is vulnerable to erosion.

(b) and (c). Proposals have been received from Government of Kerala in January 1996 for inclusion in the consolidated project proposals on 'National Coastal Protection Project' under preparation at the centre covering all maritime states. The Kerala Government proposal, at an estimated cost of Rs. 346.50 crore, envisages construction of 126.288 km of new sea wall, reformation of 99.958 km of old sea wall and research and development activities.

(d) and (e). Central loan assistance to the States for anti sea erosion works has been discontinued beyond 1991-92 as decided by the National Development Council. However, the Working Group on Flood Management for Ninth Plan has recommended providing funds in Central Sector on a matching basis for anti sea erosion works of critical nature for all coastal States.

(f) The time schedule would be decided on finalisation of consolidated project report incorporating proposals from all maritime States.

[Translation]

#### Educational Films

1506. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the procedure being followed by the University Grants Commission for making educational films.